

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO.1590**  
**TO BE ANSWERED ON 26.07.2018**

**Rural Water Supply**

1590. SHRI BHAGWANTH KHUBA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

(a) whether any schemes for rural water supply have been submitted by State Governments including Karnataka; and

(b) if so, the details thereof and the action taken by the Government thereon, State-wise?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a)& (b) Rural drinking water supply is a state subject. This Ministry provides technical and financial assistance to state Government for providing safe drinking water in rural areas under National Rural Drinking Water Programme (NRDWP). Schemes for rural water supply do not come to the Ministry for approval. State Governments are empowered to design, plan and execute rural drinking water supply which are approved by State Level Scheme Sanctioning Committee (SLSSC).